COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 290 OF 2016

Dated: 18th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Gail (India) Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Yoginder Handoo

Mr. Adrija Thakur

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1

Mr. M. G. Ramachandran

Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Aditi for R-2

<u>ORDER</u>

Heard learned counsel for the parties.

List the matter for further hearing on 24-9-2018.

(B. N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

tpd/vg